

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/153/IB/2018
NAME OF THE PETITIONER(S) : KPR INDUSTRIES
NAME OF THE RESPONDENT(S) : TRIVANDRUM SPINNING MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Y. PRAKASH	Counsel for Applicant	Y.M
2.	K. Gowtham Kumar	Counsel for Respondent	K.K.K

ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time to seek instructions from the client in relation to the settlement of the outstanding debt. At request, time is enlarged with a direction that in case the Corporate Debtor is not ready to settle the dues, a Counter will be filed by the next date of hearing. At request, time is enlarged. Put up on **09.03.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)